

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 18 OF 2016 &
IA NO. 37 OF 2016

Dated: 29th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Swasti Power Ltd.	 Appellant(s)
Vs.		
Uttarakhand Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Tarun Johri Mr. Ankur Gupta Mr. Ankit Saini
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1 Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-2 Mr. Sitiesh Mukherjee Mr. Divyanshu Bhatt for R-3

ORDER

We direct the Respondent, State Transport Utility (STU) to file their written submission/arguments in reply to the arguments of Appellant based on their pleadings already filed in the form of objections/reply on or before 04.06.2019 after duly serving copy on the other side. Rejoinder, if any, may be filed on or before 03.07.2019 after duly serving copy on the other side.

List the matter for further hearing on **15.07.2019.**

(S. D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson